

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
AT CHENNAI
(APPELLATE JURISDICTION)

Company Appeal (AT) (CH) (Ins) No.128/2023
(IA No. 435/2023)

In the matter of:

Umesh Mishra

Suspended Director of Arrowline Organic Products Pvt. Ltd. ... Appellant
V

Srei Equipment Finance Ltd. & Anr. ... Respondents

With

Company Appeal (AT) (CH) (Ins) No.129/2023
(IA No.436/2023)

In the matter of:

Umesh Mishra

Suspended Director of Arrowline Organic Products Pvt. Ltd. ... Appellant
V

Srei Equipment Finance Ltd. & Anr. ... Respondents

Present :

For Appellant : Mr. Pawan Jhabakh, Advocate

For Respondents : Mr. K.M. Surraj, Advocate

For Mr. Anant Merathia, Advocate for R1

Dr. S. Sathiyarayanan, Advocate for R2

ORDER

(Hybrid Mode)

23.06.2025:

As prayed for, by the learned counsels appearing for the respective parties,
List these Appeals on **25.07.2025**, under the same caption.

Till the next date of 'Hearing', the earlier 'Interim Order', granted by this
'Tribunal' in Company Appeal (AT) (CH) (Ins) No. 129/2023, shall 'Continue'.

[Justice Sharad Kumar Sharma]
Member (Judicial)

[Jatindranath Swain]
Member (Technical)

SR / MS